# CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## Original Application No. 180/00001/2019

Wednesday, this the 2<sup>nd</sup> day of January, 2019

## **CORAM:**

## Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

- 1. P.A. Jayasree, aged 56 years, D/o. Achutha Menon, Superintendent, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682 020, residing at: Sreeragam, Thelaparambil, Kaattithara Road, PO Maradu, Ernakulam 682 304, Phone 949524985.
- 2. K.J. Raju, aged 51 years, S/o. K.P. Jose, U.D.C., Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682 020, residing at Kaitharathu House, PO Vadakkummuri, Peringattukara, Thrissur 680570, Phone 9497182093.
- 3. Sheeja P. Kurian, aged 44 years, D/o. Thomas, UDC, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682 020, residing at : Shalom, LIG379, Gandhinagar, PO Kadavanthra, Kochi 682 020, Phone 9847037023.
- 4. K. Mini, aged 49 years, D/o. K. Karthikeya Kurup, UDC, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682020, Residing at: Sreepadam, St. George LPS Road, PO Edapally, Kochi 682 024, Phone 9495424995.
- 5. K. Raman, aged 60 years, S/o. Kanda, UDC, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682020, Residing at: Poickattil House, PO Karimpana, North Palakkuzha, Koothattukulam, Ernakulam 686 662, Phone 9497018656.
- 6. V.N. Padmakumar, aged 48 years, S/o. R. Viswambaran, UDC, Directorate of Lighthouses and Lightships, Deep Bhavan, Kadavanthra, Kochi 682020, Residing at: Krishna Kripa, Maniyankala Road, PO Vadacode, Ernakulam 682 021, Phone 9447369649.
- 7. K.L. Renuka, aged 54 years, D/o. Lohithakshan, UDC, Directorate of Lighthouses and Lightships,

Deep Bhavan, Kadavanthra, Kochi – 682020, Residing at:
Nikathil House, PO – Elamkunnapuzha, Ernakulam – 682503,
Phone – 9495256867.

Applicants

(By Advocate: Mr. V.T. Madhavan Unni)

#### Versus

- 1. The Director General, Directorate General of Lighthouses and Lightships, Deep Bhavan, A-13, Sector 24, Noida 201 301, Uttar Pradesh.
- 2. The Director, Directorate of Lighthouses and Lightships,
  Deep Bhavan, Kadavanthra, Kochi 682020 ..... Respondents

# (By Advocate: Mr. N. Anilkumar, SCGSC)

This application having been heard on 02.01.2019 the Tribunal on the same day delivered the following:

#### ORDER (Oral)

### Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard Mr. V.T. Madhavan Unni, learned counsel appearing for the applicants and learned Senior Central Government Standing Counsel for the respondents.

- 2. Both counsel are in agreement that the OA can be disposed of at this stage by directing the respondents to take appropriate decision on the representation filed, copy of which is available at Annexure A3 expeditiously.
- 3. Accordingly, the OA is disposed of directing respondent No. 1 to take a decision as expeditiously as possible on the representation at Annexure A3 and in any case within two months from the date of receipt of a copy of

this order.

4. The Original Application stands disposed of as above. No order as to costs.

# (E.K. BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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# Original Application No. 180/00001/2019

# **APPLICANT'S ANNEXURES**

- Annexure A1 True internet copy of the MACP scheme as per OM NO. 35034/3/2008-Estt(D) dated 19.5.2009.
- Annexure A2 True copy of the judgment of the Hon'ble High Court of Punjab & Haryana at Chandigarh in CWP No. 19387 of 2011, Union of India & Ors. vs. Raj Pal & another.

Annexure A3 series—True copies of the applicants' representations addressed to the 1<sup>st</sup> respondent dated 9.12.2014 along with forwarding letter of 2<sup>nd</sup> respondent.

## **RESPONDENTS' ANNEXURES**

Nil

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